

Annexure-5

Name of the corporate debtor: S.L.O. Industries Limited ; Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 22.03.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Office of the Income Tax Officer	Central Government	11.02.2022	117737563	117737563	Unsecured	Nil	No	2.37	0	0	0	0	
2	Tmt. G Maheswari, Assistant Commissioner (ST) (FAC)	State Government	19.02.2022	154325543	154325543	Unsecured	Nil	No	3.11	0	0	0	0	
3	DS Saravanan. Assistant Provident Fund Commissioner,	Central Government	21.02.2022	121726904	121726904	Unsecured	Nil	No	2.45	0	0	0	0	
4	Office of the Assistant Commissioner of GST & Central Excise,	Central Government	21.02.2022	22598544	22598544	Unsecured	Nil	No	0.46	0	0	0	0	
4	Total			416388554	416388554				8.39	0	0	0	0	

The last date of receipt of claim fallen on 20.02.2022, sunday being a holiday, postal receipt of claim on the next day i.e., on 21.02.2022 was considered as claim submitted.

Note

1. The admission of the claim is not meant to fix the responsibility on the Liquidator to pay the admitted claim amount. The proceeds from the sale of the liquidation assets shall be distributed in the order of priority as provided in section 53 of IBC, 2016.

2. The acceptance of claim is on the condition that the claimant has agreed to rectify the discrepancies pointed out in the documents submitted and communicated.

3. The admitted amount is subject to change in the event any new information is available to the Liquidator.